

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1535
TO BE ANSWERED ON MARCH 04, 2020
STATUS OF UNAUTHORISED COLONIES OF DELHI

NO. 1535 **DR. KANWAR DEEP SINGH:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the current status of unauthorised colonies of Delhi;
- (b) whether Government has completed the entire online procedure for authorisation of the said colonies; and
- (c) if not, the reasons behind the delay and the expected time by which the whole process will be completed?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a)to(c): There are 1797 unauthorized colonies in Delhi registered by Government of National Capital Territory of Delhi in the year 2008. The Government of India has launched a scheme in December, 2019, namely, Prime Minister – Unauthorised Colonies in Delhi Awas Adhikar Yojna (PM-UDAY), for conferment of property rights to the residents of 1731 Unauthorized Colonies. Delhi Development Authority (DDA) has notified the National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Regulations, 2019 on 29.10.2019. DDA has informed that the public user interface of the PM-UDAY e-portal is complete and applications are being received online. Application for seeking property rights is on voluntary basis.
